

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**Appeal No. 221/252/ND/2017**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
14.12.2017**

**NAME OF THE COMPANY: Delhi Contract Bus Association**

**SECTION OF THE COMPANIES ACT: 252**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

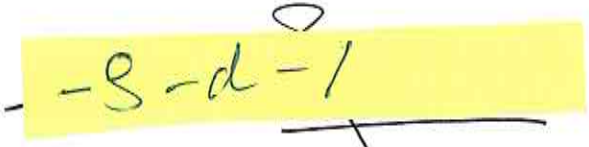
Present: Ms. Lakshmi Gurung, Standing Counsel for I.T. Dept.

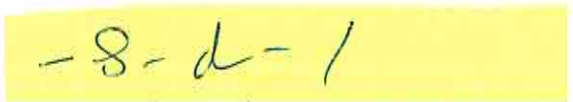
**ORDER**

It is undertaken by the Applicant that they shall be supplying the paper book to the Income Tax Department during the course of the day.

Let reply be filed by the ROC before the next date of hearing.

To come up on 10<sup>th</sup> January, 2018.

  
**(S. K. Mohapatra)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**